

In the Central Administrative Tribunal  
Calcutta Bench

OA No.430 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member  
Hon'ble Mr. B.P. Singh, Administrative Member

Madhusudan Nandy

- Vs -

Department of Post

For the Applicant : None

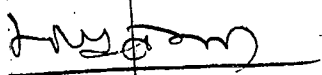
For the Respondents:

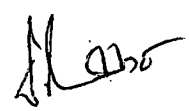
Heard on : 27-10-98

Date of Judgement : 27-10-98

ORDER

None appears on behalf of the applicant. It is found that none appeared on behalf of the applicant on last 2(two) consecutive dates. Thereby, application is dismissed for default.

  
( B.P. Singh )  
Member (A)

  
( D. Purkayastha )  
Member (J)